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Title: Introduction of the Administrative Tribunals (Amendment) Bill, 2012.

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE (SHRI V. NARAYANASAMY): Madam, I beg to move for leave to introduce a Bill further to amend the Administrative Tribunals Act, 1985.

MADAM SPEAKER: The question is:

"That the leave be granted to introduce a Bill further to amend the Administrative Tribunals Act, 1985."

*The motion was adopted.*

SHRI V. NARAYANASAMY: I introduce\*\* the Bill.

*...(Interruptions)*

MADAM SPEAKER: Shri Sharad Yadav.

*...(Interruptions)*

MADAM SPEAKER: The House stands adjourned to meet again at 2 p.m.

**12.09 hrs**

*The Lok Sabha then adjourned till Fourteen of the Clock.*

**14.01 hrs.**

*The Lok Sabha reassembled at one minute past fourteen of the clock*

*(Dr. Girija Vyas in the Chair)*